COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 106 OF 2016

Dated: 23rd August, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

M/s. Green Energy Association …Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & Ors. .....Respondent(s)

Counsel for the Appellant(s)	:	Ms. Mandakini Ghosh Ms. Ritika Singhal
Counsel for the Respondent(s)	:	Mr. C.K. Rai Mr. Paramhans for R-1 Mr. Prateek Kumar Ms. Sneha Ms. Shikha Pandey Ms. Arunima for R-4 Ms. Suparna Srivastava for R-2 Mr. Rajiv Shankar Dvivedi Mr. S.K. Sarkar Mr. Lal Yashwardhan for R-3

ORDER

We have heard learned counsel for the parties.

Learned counsel for the parties may file short submissions and judgments, if any, on or before 30.08.2016 after serving copy on the other side.

List the matter on ***01.09.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson